

DIVISION BENCH
COURT - I

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/49(KB)2023
COMP.APPL/65(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	DEBASISH MUKHOPADHYAY VS PINNACLE VENTURE INDIA LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

Mr. S.K. Tiwari, Adv. : For Official Liquidator
Mr. Jayesh Choradia, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **10/10/2023**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)